NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 23

C.P. (IB)/1174(MB)2023

CORAM:
SH. PRABHAT KUMAR **JUSTICE VIRENDRASINGH BISHT (Retd.)**
HON'BLE MEMBER (TECHNICAL) **HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF THE HEARING ON **14.03.2024**

NAME OF THE PARTIES: IDBI BANK LIMITED V/s SODHAMATI R GUTTE

Section 95(1) of Insolvency and Bankruptcy Code, 2016

ORDER

1. Mr. Dhrupad Vaghani, Ld. Counsel for the Petitioner present. Mr. Viraj Parikh, Ld. Counsel for the Personal Guarantor.
2. Ld. Counsel for the Personal Guarantor inform that RP report has not been served upon them. However, Ld. Counsel for the Financial Creditor undertakes to have it served.
3. List this matter on 01.04.2024.

Sd/-
PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-
JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)

/NP/